

movement of goods traffic to and from the port;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) Does not arise.

(c) Sidings, serving port traffic are to be constructed as per extant policy, at the cost of users only, if required by them.

Long Distance Express Train from Porbandar

3627. SHRI BHARAT KUMAR OD-EDRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a great demand for starting a long distance express train from Porbandar;

(b) if so, whether Government have examined the demand; and

(c) the decision taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) and (b). Yes, Sir.

(c) Presently not found feasible.

[*Translation*]

Indira Sagar Project of Maharashtra

3628. SHRIVILAS MUTTEMWAR: Will the Minister of WATER RESOURCES be pleased to state:

(a) the present stage of the construction of 'Indira Sagar' project in Maharashtra;

(b) the central assistance provided by Government so far to complete the project; and

(c) the time by which this scheme is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M. JACOB): (a) The project is in the initial stages of construction.

(b) Nil.

(c) As indicated in the project report, the construction period of the project is 12 years.

[*English*]

Working of Stock Exchanges

3629. DR. B.L. SHAILESH: Will the Minister of FINANCE be pleased to state:

(a) whether the Securities and Exchange Board of India (SEBI) in its approach paper and draft legislation sent to his Ministry has suggested that the decision making powers available to the various branches of the Government, including those of the Controller of Capital Issues, should be vested in the Board, which will oversee the working of the Stock Exchanges and ensure investors protection; and

(b) if so, reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) Yes, Sir.

(b) The draft legislation has not yet